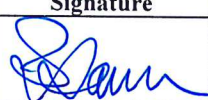
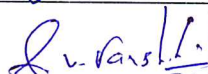


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187 & 188/2018in CP NO. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surkha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S.V. Rama Krishna	Adv for Petitioner	svrassociates@gmail.com 9848403691	
S.V. Vanshi Krishna	Adv for Petitioner	8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. HARISH KUMAR <i>et al</i> V. SHEILA <i>et al</i>	Advocate	harish.v@alivalegal.com 9848019373	
V. ANEESH			

ORDER

Counsel representing both sides are present and stated that they have suggested name of a person as a mediator representing on their behalf for settlement and also both have accepted to appoint Mr.Y.Suryanarayana to be the Chairman for the Committee to handle the issues. Memos filed by the both sides are taken on record. For hearing submissions of both sides and for the report of the Chairman of the Committee. Put up the matter on 12.12.2018.


MEMBER JUDICIAL